

Sl. No.	Name of PSU
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MAHARASHTRA:

3. MAHARASHTRA ANTIBIOTICS & PHARMACEUTICALS LTD.*
4. NATIONAL BICYCLE CORPORATION OF INDIA LTD.*

UTTAR PRADESH:

5. BRITISH INDIA CORPORATION LTD.*
6. CAWNPORE TEXTILES LTD.*
7. ELGIN MILLS COMPANY LTD.*
8. TANNERY & FOOTWEAR CORPN. OF INDIA LTD.*

WEST BENGAL:

9. BHARAT PROCESS & MECHANICAL ENGINEERS LTD.*
10. CYCLE CORPORATION OF INDIA LTD.*
11. MINING & ALLIED MACHINERY CORPN. LTD.
12. REHABILITATION INDUSTRIES CORPN. LTD.
13. TEA TRADING CORPN. OF INDIA LTD.
14. WEIGHBIRD (INDIA) LTD.*

DELHI:

15. ELECTRONICS TRADE & TECHNOLOGY DEV. CORPN. LTD.
16. INDIAN ROAD CONSTRUCTION CORPN. LTD.

* Winding-up recommended by BIFR. Rest as per Govt. decision.

Slashing of jobs through VRS in CPSUs

2323. SHRI K.M. KHAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government are going to slash 3000 jobs through VRS in the Central Public Sector Undertakings;

(b) if so, the details of the jobs to be slashed in the non-technical cadre alongwith the total cost involved thereon;

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RAJYA SABHA

(c) whether Government are also considering to close the loss making PSUs; and

(d) if so, the names of the PSUs to be closed during the year 2001-2002?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) The Govt. has formulated a VRS to help Central PSUs to rationalise their surplus manpower. Keeping the interest of workers, it is designed to give a generous *ex-gratia* payment. It is, however, voluntary and no specific jobs can be targetted.

(c) and (d) It is the endeavour of Government to make all efforts for revival/rehabilitation of sick/loss making PSUs. Closure is resorted to only when all efforts for revival fail.

Issue of bonds by HMT

2324. SHRI RUMANDLA RAMACHANDRAIAH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Hindustan Machines Tools (HMT) has decided to issue bonds for launching a voluntary retirement scheme as a part of organizational restructuring plan to turn the company around;

(b) if so, the main proposals prepared by the company on VRS;

(c) the other plans of restructuring the HMT;

(d) whether Government have accepted the restructuring plan of HMT; and

(e) if so, by when final shape of restructuring will take place?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) Yes, Sir. As part of manpower rationalization, the turnaround plan approved by the Government envisaged issue of Government guaranteed bonds to the extent of Rs. 469 crores for VRS for retiring 6947 employees for the years 2000-2001 and 2001-2002 with 50% interest subsidy by the Government on the above amount. Bonds for Rs. 310 crores have already been issued in the first tranche.